F.No.: 1/59/2006/Admin/CIC

केन्द्रीय सूचना आयोग

Central Information Commission

बाबा गंगनाथ मार्ग, मुनिरका / Baba Gangnath Marg, Munirka नईदिल्ली. New Delhi - 110067

New Delhi, the 3 January, 2020

OFFICE MEMORANDUM

In pursuance of delegation of financial power of a Department of the Central Government to the Chief Information Commissioner, Central Information Commission vide DoP&T's letter No. 4/26/2007-IR dated 28.07.2015 and under the provision contained in Rule 13(2) and 14 of the Delegation of Financial Power Rules 1978, Additional Secretary, CIC and Deputy Secretary (General Administration), CIC are declared as the "Head of Department" and "Head of Office" respectively to exercise financial powers for incurring Contingent and Miscellaneous Expenditure as per attached Annexure 'A' with immediate effect.

- 2. These delegated financial powers shall be exercised keeping in view Rules and Regulations as laid down in Annexure to Schedule V and Schedule VI of Delegation of Financial Powers Rules, 1978 and also as per the provisions of General Financial Rules (GFR) 2005 and other rules and regulations in force from time to time.
- 3. This supersedes earlier order even no. dated 02.08.2019.
- 4. This has the approval of Competent Authority.

(Rahul Rastogi)
Joint Secretary (Admn)

Copy to:

- 1. PPS to CIC
- 2. PPS to ICs
- 3. PPS to Secretary, CIC
- 4. PA to Addl. Secretary.
- 5. JS (Admn)/JS (MR)/JS (Law)/ JS (P&B)/ Registrar (Consultant).
- 6. All Deputy Secretaries/Dy. Registrars/Designated officers.
- 7. PAO (CAT), CIC, Old JNU Campus, New Delhi
- 8. RTI Cell/CR/Dak Section/Library/DDO/Legal Cell/Record Room/Cash Section
- 9. Concerned task holders
- 10. Guard File

1/59/2006/Admin/CIC

Dated:30.01.2020

S.	Item of Expenditure		Power Delegation		
No.	Tion of Emperiorial			Head of	
110.				Department (HOD)	
1	Contingent Expenditure	Recurring	Non-	Recurring	Non-
	(Sch-V) and		Recurring		Recurring
	Miscellaneous Expenditure	Rs. 10,000	Rs. 20,000	Rs. 2 Lakhs	Rs.10
	(Sch-VI)	in each	in	in each	Lakhs in
	(6.55	case	each case	case	each case
2	Statutory Payments &				
	Personal Claims such	Full Power		#I	
	as reimbursement of				
	tuition fees, briefcase				
	charges telephone bills/				
	claims, newspapers/				
	magazines/charges,conveyance,				
	entertainment charges and orderly charges				
	to Information Commissioners			Full Power	
3	Rent for Office	-		Full	Power
	Accommodation				
4	Postal and Telegraph Charges	Full Power		-	
5	Electric, Gas & Water Charges	Full Power			
6	Maintenance of Office	-		Full Power	
	Building				
7	Medical Reimbursement	Upto Rs. 2		Full Power	
	y.	OPD and Rs. 5000/- for IPD			
				Eull Dawes	
8	Expenditure incurred for	-		Full Power Full Power	
	hiring of taxi for official use				
9	Payment to the	-		Full	rowei
	Outsourced staff/Consultants/				
	Legal staff/Housekeeping staff	GDE D. I		A = 0.00	CDE Dulos
10	Advances/Withdrawal of GP	As per GPF Rules		As per	GPF Rules
	Fund amount				
11	Recoupment of Imprest	Full Power			-
	Account				
12	Expenditure on domestic help	Full Power			-
	-reg. post retirement benefits				
	to CICs/ICs				